

FORM G (Corrigendum)
INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS				
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Privilege Industries Limited U15530MH1995PLC090556		
2.	Address of the registered office	A - Wing, 3rd Floor, HDIL Towers, Anant Kanekar Marg, Bandra - East, Mumbai City MH 400051		
3.	URL of website	http://www.privilegeindustries.com		
4.	Details of place where majority of fixed assets are located	Plot No. C2 and B1, MIDC Lonand, Tal-Khandala, District-Satara, Maharashtra.		
5.	Installed capacity of main products/ services	<ul style="list-style-type: none"> • Greenfield brewery with 500,000 HPLA capacity • Distillery unit comprises of a grain-based distillery with a capacity of 100KLPD, a Malt spirit plant with a capacity of 6KLPD and Indian Manufactured Foreign Liquor (IMFL) and Country Liquor (CL) bottling halls each with a capacity of 1,50,000 cases per month 		
6.	Quantity and value of main products/ services sold in last financial year	Product	Quantity / UoM	Value in INR Crores (incl Taxes)
		Grain Extra Neutral Alcohol	3,57,18,000 Bulk Litres	271.92
		Distillers Wet Grain Solubles	64,716 MT	40.55
7.	Number of employees/ workmen	Employees – 60 Workmen - 57		
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	http://www.privilegeindustries.com/cirp-pil.html		
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	http://www.privilegeindustries.com/cirp-pil.html		
10.	Last date for receipt of expression of interest	May 22, 2023		
11.	Date of issue of provisional list of prospective resolution applicants	May 23, 2023		
12.	Last date for submission of objections to provisional list	May 27, 2023		
13.	Last date for submission of resolution plans	June 30, 2023		
14.	Process email id to submit EOI	Eoi.privilege@outlook.com		

15.	Address and email to be used for correspondence with the resolution professional	THE SKYVIEW 10, 18th Floor, "Zone A", Survey No. 83/1, Raidurgam, Hyderabad – 500032 Eoi.privilege@outlook.com ; rp.privilege@outlook.com
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Note: The committee of creditors in the 2nd CoC meeting held on May 05th 2023 has approved the issue of Form G and corrigendum to Form G was approved vide email on May 25th 2023.

Sripatham Venkatasubramanian Ramkumar
IP Registration No. IBBI/IPA-001/IP-N00015/2016-17/10039
1605, Block 1, Myhome Vihanga,
Gachibowli, Hyderabad, 500032
Email Id: eoi.privilege@outlook.com
For Privilege Industries Limited
25.05.2023 – Hyderabad

(Form G was issued on 06.05.2023 and Corrigendum to form G is issued on 25.05.2023)